

**PREVENTION OF FOOD ADULTERATION (EXTENSION TO KOHIMA AND MOKOKCHUNG DISTRICTS) BILL\***

THE MINISTER OF WORKS AND HOUSING AND HEALTH AND FAMILY PLANNING (SHRI UMA SHANKER DIKSHIT) I beg to move for leave to introduce a Bill to extend the Prevention of Food Adulteration Act, 1954, to the Kohima and Mokokchung districts in the State of Nagaland.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill to extend the Prevention of Food Adulteration Act, 1954, to the Kohima and Mokokchung districts in the State of Nagaland "

*The motion was adopted.*

SHRI UMA SHANKER DIKSHIT I introduce the Bill

12.33 hrs.

**SMALL COINS (OFFENCES) BILL\***

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K R GANESH) On behalf of Shri Y B Chavan, I beg to move for leave to introduce a Bill to provide for the prevention of melting or destruction of small coins, hoarding of small coins for the purpose of melting or destruction thereof, and for matters connected therewith or incidental thereto.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for the prevention of melting or destruction of small coins, hoarding of small coins for the purpose of melting or destruction thereof, and for matters connected therewith or incidental thereto."

*The motion was adopted.*

SHRI K R. GANESH : I introduce the Bill

**STATEMENT RE. SMALL COINS (OFFENCES) ORDINANCE**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) I beg to lay on the Table a copy of the explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Small Coins (Offences) Ordinance 1971, as required under rule 71(1) of the Rules of Procedure and Conduct of Business in Lok Sabha

2.34 hrs

**TAX ON POSTAL ARTICLES BILL\***

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) I beg to move for leave to introduce a Bill to provide for of a tax on certain postal articles

MR SPEAKER Motion moved

"That leave be granted to introduce a Bill to provide for the levy of a tax on certain postal articles "

Mr Banerjee and Mr Jyotirmoy Bosu have written to me saying they want to oppose the introduction of this Bill. I will allow them

डा० लक्ष्मीनारायण पांडेय (मदसौर) :

अध्यक्ष महोदय, इस बारे में मैंने भी सूचना दी है कि मैं इस विधेयक का विरोध करना चाहता हूँ।

अध्यक्ष महोदय . मेरे पास तो कोई सूचना आई नहीं है।

डा० लक्ष्मीनारायण पांडेय मैंने इसके लिए सूचना दी है, समय स पहले।

अध्यक्ष महोदय 12 बजे के बाद आई है।